

(d) the steps proposed to be taken to check the smuggling of these items?

THE MINISTER OF FINANCE (PROF MADHU DANAVATE): (a) to (c). Available reports and seizures made (as shown in the table below) indicate that V. C. Rs. and

V.C.Ps of Japanese origin continued to be sensitive to smuggling into the country mainly via Bangladesh, Nepal, Dubai and Singapore. It is, however, not possible to estimate the exact quantum of this smuggling and therefore it is also not possible to estimate the loss suffered by the exchequer on account of smuggling of V. C. Rs and V. C. Ps:-

Value of seizures (Rs. in lakhs)

	1987	1988	1989	1990 (Provisional) (Upto 2.4.1990)
Electronic items (V.C.Rs/V.C.Ps)	1720	2424	2792	319

(d) The anti-smuggling drive has been intensified and the anti-smuggling agencies remain alert against smuggling of all contraband including V.C.Rs/V.C.PS. Close co-ordination is being maintained among all the agencies concerned with the detection and prevention of smuggling

Funds Collected under Mega Issue

*544. **SHRI R. N. RAKESH;**
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of FINANCE be pleased to state:

(a) whether funds collected under the mega issues are being grossly misused instead of being utilised for the purpose for which these issues were allowed by the Controller of Capital Issues;

(b) if so, the details thereof, and

(c) the action taken by Government in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) Funds collected in the so-called Mega Issues of M/s. Essar Gujarat Ltd., M/s. Larsen & Toubro Ltd., M/s. Usha Rectifier Corporation of India Ltd., and M/s. Bindal Agrochem Ltd., permitted in August-September 1989, are being monitored by designated financial institutions as a part of conditions of the consent. No report of misuse of funds raised in these issues has so far been made by the monitoring institutions.

(b) and (c). Does not arise.

Recruitment of SC/ST Candidates in PEC

*545. **DR. BHAGWAN DASS RATHOR:**
Will the Minister of COMMERCE be pleased to state:

(a) whether some senior managerial posts in the Project and Equipment Corporation (PEC) in New Delhi have been filled without representation of SC/ST candidates;

(b) if so, the reasons therefor;